

List of Cases where Case Management Hearing Took Place During the Month: February, 2024

Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Date of Management Hearing							
								Framing the Issues	Listing of Witnesses	Affidavit of Evidence	Affidavit of Witnesses	written Arguments	Oral Arguments	Other Stages/Hearing date	Next Date
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/25/2020	04-12-2020	National Highways Authority of India Vs M/S P.K. Hospitality Services Pvt. Ltd.		19.03.2024	19.03.2024	NA	NA	NA	NA	19.03.2024
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/102/2023	03-07-2023	Vijay Vakharia Vs Mr. Rajkumar Roy		19.03.2024	19.03.2024	NA	NA	NA	NA	19.03.2024
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/33/2022	23-06-2022	Mackintosh Burn Ltd. Vs The State of West Bengal				NA	NA	NA	NA	28.03.2024 01.04.2024 03.04.2024 04.04.2024 06.04.2024
4	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/42/2022	27-07-2022	The State of West Bengal Vs Mackintosh Burn Limited				NA	NA	NA	NA	28.03.2024 01.04.2024 03.04.2024 04.04.2024 06.04.2024
5	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/49/2022	06-01-2022	Indian City Properties Limited Vs Reliance Securities Limited	27.03.2024			NA	NA	NA	NA	16.03.2024 18.03.2024 21.03.2024 27.03.2024
6	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	01 of 2019	15-07-2019	Ramanuj Singh Vs Paulmech Infrastructures Private Ltd	-	-	02-03-2024	-	-	-	awaiting Hon'ble Court's order.	10-05-2024

7	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)	02 of 2020 (New No 03/2024)	15-06-2020	Kajal Pal Vs Sovan Pal	-	-	26-02-2024	-	-	-	Evidence	02/04/2024 & 03/04/2024
8	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	03 of 2020 (New No 09/2024)	20-02-2020	Kazi Zainal Absar Vs Ratnesh Verma	-	-	-	01-02-2024	-	-	evidence of remaining plaintiff witnesses.	07-03-2024
9	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	12 of 2022 (New No 34/2024)	18-05-2022	M/S Sahida Construction Vs M/S RCS universal and Co. and 2 Ors	-	-	-	-	-	-	evidence of DW3.	11-03-2024 & 12-03-2024
10	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	04 of 2021 (New No 17/2024)	20-03-2021	Banful Enterprise and Co. Vs The Secretary, PWD, Government of West Bengal							further cross of DW 1.	15-03-2024
11	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	28 of 2024	13-01-2022	Samir Kumar Das Vs Basudev Halder	-	-	-	-	-	-	02/04/2024 for evidence of PW4.	02-04-2024

12	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)	09 of 2024	19-07-2023	Kousik Chowdhury Vs Semanta Das alias Shrimanta Das	-	-	-	23-02-2024	-	-	disposed of as "compromised".	-
13	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)	01 of 2022	19-01-2022	Kohinur Enterprise Vs Cognition Projects Pvt. Ltd		27-02-2024	-	-	-	-	filing of affidavit of witnesses by the parties	22-03-2024
14	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	07 of 2021 (New No 19/2024)	20-03-2021	Hossain Electric Co. Pvt Ltd Vs Munendra Pal Singh	-	-	-	17-02-2024 & 22-02-2024	-	-	hearing of the amendment application (I A no. 06 of 2024).	14-03-2024
15	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	07 of 2022 (New No 33/2024)	22-02-2022	M/S Mados Infra Projects Private Limited Vs M/S Eastern Coalfields Limited	-	17-02-2024	-	-	-	-	Hearing	18-03-2024
16	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	02 of 2021 (New No 16/2024)	12-02-2021	Sri Piara Singh Veer Vs The Chief Executive Officer, M/S Hindusthan Steel Works Construction Ltd.	27-02-2024	20-03-2024	-	-	-	-	filing evidence in chief of witnesses, 09/04/2024 & 10/04/2024 for evidence of PW1.	09-04-2024 & 10-04-2024

36	Commercial Court at Siliguri	Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	MISC. ARB (COM)	18/2023	06-10-2023	M/s Greenol Pvt Ltd Vs University of North bengal								09-04-2024
37	Commercial Court at Siliguri	Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	TS (COM)	3/2023	05-12-2023	FUTURE MARKET NETWORKS LTD (FMNL) Vs DEEPAK JAISWAL PROPRIETOR OF KOHINOOR JEWELLERS								09-04-2024
38	Commercial Court at Siliguri	Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	MISC. ARB(COM)	19/2023	05-12-2023	STATE OF WEST BENGAL, THE SUPERINTENDING ENGINEER, MAHANANDA BARRAGE CIRCLE VS GOURANGALAL CHATTERJEE CONSTRUCTION PVT LTD.								05-04-2024
Total Number of Cases where Case Managemnet Hearing took place during the Month : 38															